

RAJYA SABHA

*Saturday, the 8th December, 1962/the
17th Agrayana, 1884 (Saka).*

The House met at twelve of the clock, MR. CHAIRMAN in the Chair.

STATEMENT RE GOVERNMENT BUSINESS

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS (SHRI SATYA
NARAYAN SINHA): With your permis-
sion, Sir, I rise to announce that Gov-
ernment Business for the rest of the
Session, after the House has adopted
the Defence of India Bill, will consist
of —

(1) Consideration and return of the
following Bills as passed by Lok
Sabha:—

The Gift-tax (Amendment) Bill,
1962.

The Taxation Laws (Amendment)
Bill, 1962.

The Manipur (Sales of Motor
Spirits and Lubricants) Taxa-
tion Bill, 1962.

The Delhi Motor Vehicles Taxa-
tion Bill, 1962.

(2) Consideration and passing of the
following Bills as passed by Lok
Sabha:—

The Personal Injuries (Emergency
Provisions) Bill, 1962.

The Emergency Risks (Goods)
Insurance Bill, 1962.

The Emergency Risks (Factories)
Insurance Bill, 1962.

(3) Consideration of a motion for
concurrence for reference of the Con-
stitution (Fifteenth Amendment) Bill,
1962 to a Joint Committee.

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(4) Consideration and passing of the
following Bills, as passed by Lok
Sabha:

The Workmen's Compensation
(Amendment) Bill, 1962.

The Multi-Unit Co-operative So-
cieties (Amendment) Bill,
1962.

The Working Journalists (Amend-
ment) Bill, 1962.

The Delimitation Commission Bill,
1962.

ANNOUNCEMENT RE ALLOCATION OF TIME FOR GOVERNMENT BUSINESS

MR. CHAIRMAN: I have to inform
Members that the Business Advisory
Committee at its meeting held today
has recommended allocation of time
for Government Business as follows:—

Time allotted

1. The Gift-tax (Amendment) Bill, 1962. 1 hr.
2. The Taxation Laws (Amendment) Bill, 1962. 1 hr. 30 mts.
3. The Manipur (Sales of Motor Spirits and Lubricants) Taxation Bill, 1962. 30 mts.
4. The Delhi Motor Vehicles Taxation Bill, 1962. 30 mts.
5. The Personal Injuries (Emergency Provisions) Bill, 1962. 1 hr.
6. The Emergency Risks (Goods) Insurance Bill, 1962. } 2 hrs.
7. The Emergency Risks (Factories) Insurance Bill, 1962. }
8. The Constitution (Fifteenth Amendment) Bill, 1962 (Motion for reference of Bill to a Joint Committee). 1 hr.
9. The Workmen's Compensation (Amendment) Bill, 1962. 2 hrs.
10. The Multi-Unit Co-operative Societies (Amendment) Bill, 1962. 30 mts.